Annexure 3

	Name of the Corporate Debtor: Jaipraksin Associates Limited; Date of Commencement of CIRP: 3rd June, 2024; List of Creditors as on 20th February, 2025 List of secured Financial Creditors (Other than Financial creditors belonging to any class of creditors)													
		Details	of claim received	Details of claim admitted							Amount			-
									% of	Amount	of any			
								Whether	voting	of	mutual			
				Amount of Claim	Nature	Amount covered by	Amount covered by	related	share in	contigent	dues,	Amount of claim	Amount of claim under	Remarks,
S.no	Name of Creditor	Date of receipt	Amount claimed	admitted	of Claim	security interest	Guarantee	party?	CoC	claim	that may	not admitted	verification	if any
1	State Bank of India	18 June 2024	1,49,03,35,71,870.63	1,48,92,35,71,870.63	Loan	1,48,92,35,71,870.63	1,49,49,40,16,323.57	No	26.01%	-	-	11,00,00,000.00	0.00	
2	ICICI Bank Limited	18 June 2024	1,04,07,64,99,902.36	1,03,99,34,99,902.36	Loan	1,03,99,34,99,902.36	2,89,65,69,950.15	No	18.16%	-	-	8,30,00,000.00	-	
3	IDBI Bank Ltd	13 June 2024	87,18,84,76,539.49		Loan	87,06,76,46,539.49	87,06,76,46,539.49	No	15.21%		-	12,08,30,000.00	-	
4	Axis Bank Limited	14 June 2024	22,33,35,41,622.10	22,31,35,41,622.10	Loan	22,31,35,41,622.10		No	3.90%	-	-	2,00,00,000.00	-	
5	LIC of India	17 June 2024	30,21,46,65,047.39	30,21,46,65,047.39	Loan	30,21,46,65,047.39	19,92,61,11,094.80	No	5.28%	-	-	-	-	
6	Asset Care & Reconstruction Enterprise Limited	15 June 2024	23,14,90,07,235.80	23,14,90,07,235.80	Loan	23,14,90,07,235.80	19,72,91,39,022.75	No	4.04%	-	-	-	-	
7	Canara Bank	15 June 2024	19,72,91,39,022.75	19,72,91,39,022.75	Loan	19,72,91,39,022.75	22,31,35,41,622.10	No	3.45%	-	-	-	-	
8	Bank of Maharashtra	15 June 2024	17,59,78,82,181.88	17,53,00,71,597.88	Loan	17,53,00,71,597.88	17,53,00,71,597.88	No	3.06%	-	-	6,78,10,584.00	-	
9	IFCI Limited	13 June 2024	14,91,96,85,307.52	14,91,96,85,307.52	Loan	14,91,96,85,307.52	14,91,96,85,307.52	No	2.61%	-	-	-	-	
10	Punjab National Bank	15 June 2024	10,75,11,49,902.61	10,75,11,49,902.61	Loan	10,75,11,49,902.61	12,00,24,70,918.83	No	1.88%	-	-	-	-	
11	UCO Bank	15 June 2024	12,00,24,70,918.83	12,00,24,70,918.83	Loan	12,00,24,70,918.83	12,23,52,14,439.61	No	2.10%	-	-	-	-	
12	South Indian Bank	15 June 2024	6,26,82,09,987.61	6,26,82,09,987.61	Loan	6,26,82,09,987.61	6,26,82,09,987.61	No	1.09%	-	-	-	-	
13	Punjab and Sind Bank	15 June 2024	4,94,95,51,845.00	4,94,95,51,845.00	Loan	4,94,95,51,845.00	4,95,04,67,693.00	No	0.86%	-	-	-	-	
14	Jammu & Kashmir Bank Ltd	15 June 2024	3,32,68,33,843.75	3,32,68,33,843.75	Loan	3,32,68,33,843.75	3,32,75,57,581.75	No	0.58%	-	-	-	-	
15		14 June 2024	3,31,77,60,302.00	3,31,77,60,302.00	Loan	3,31,77,60,302.00	3,31,77,60,302.00	No	0.58%	-	-		-	
16	Export-Import Bank of India (Exim Bank)	21 June 2024	2,53,37,50,161.10	2,53,37,50,161.10	Loan	2,53,37,50,161.10	2,53,37,50,161.10	No	0.44%	-	-		-	
17	Bank of India	15 June 2024	2,47,49,76,690.96	2,47,49,76,690.96	Loan	2,47,49,76,690.96	-	No	0.43%	-	-	-	-	
18	Indian Overseas Bank	14 June 2024	2,24,66,81,902.71	2,19,66,81,902.71	Loan	2,19,66,81,902.71	2,19,66,81,902.71	No	0.38%	-	-	5,00,00,000.00	-	
19	Indian Bank	18 June 2024	1,97,42,33,295.16	1,97,42,33,295.16	Loan	1,97,42,33,295.16	1,97,42,33,295.16	No	0.34%	-	-	-	-	
20	Indusind Bank Limited	17 June 2024	1,89,75,60,935.94	1,89,75,60,935.94	Loan	1,89,75,60,935.94	1,86,94,19,622.41	No	0.33%	-	-	-	-	
21	Standard Chartered Bank	14 June 2024	1,86,94,19,622.41	1,86,94,19,622.41	Loan	1,86,94,19,622.41	1,82,84,32,167.97	No	0.33%	-	-	-	-	
22	Bank of Baroda	15 June 2024	1,82,84,32,167.97	1,82,84,32,167.97	Loan	1,82,84,32,167.97	1,67,37,25,027.72	No	0.32%	-	-	-	-	
23	The Karur Vysya Bank	18 June 2024	1,67,37,25,027.72	1,67,37,25,027.72	Loan	1,67,37,25,027.72	1,89,75,60,935.94	No	0.29%	-	-	-	-	
24	Bank)	15 June 2024	1,20,16,42,764.24	1,20,16,42,764.24	Loan	1,20,16,42,764.24	1,20,16,42,764.24	No	0.21%	-	-		-	
25		13 June 2024	56,62,33,473.71	56,62,33,473.71	Loan	56,62,33,473.71	56,62,33,473.71	No	0.10%	-	-	-	-	
26	Srei Equipment Finance Limited	14 June 2024	56,53,16,869.00	56,53,16,869.49	Loan	56,53,16,869.49	-	No	0.10%	-	-	-	-	
27	Yes Bank Limited	17 June 2024	54,76,00,000.00	54,76,00,000.00	Loan	54,76,00,000.00	54,76,00,000.00	No	0.10%	-	-	-	-	
28	DBS Bank India Ltd	13 June 2024	29,04,98,405.00	29,04,98,405.00	Loan	29,04,98,405.00	-	No	0.05%	-	-	-	-	
Total			5,28,52,85,16,845.63	5,28,07,68,76,262.12		5,28,07,68,76,262.12	3,92,26,77,41,732.01		92.23%	-	-	45,16,40,584.00	0.00	

- Notes:

 1. Admitted amount of the Financial creditors also includes claims admitted against fund based and non fund-based exposures both
 2. The admitted dain of the following banks has been reduced due to release of Bank Guarantee for INR 45.16 Cr which was included in claim.

 (i) Asis Bank Ltd. 8.0 of amount INR 2.0 for Nathear Mort Size

 (ii) State Bank of India 8.0 of amount INR 2.0 for Includes Claims admitted against fund based and INR 3.70 Cr for Cherab Valley Power Projects United

 (iii) SLCI Bank 8.0 of amount INR 4.56 Cr for Lance Testa HEP and INR 3.70 Cr for Cherab Valley Power Projects United

 (iv) India Overseas Bank 8.0 of amount INR 9.55 Cr for Prosedure of India through Commissioner of Custom

 (iv) India Overseas Bank 8.0 of amount INR 9.57 Cr for Precisions of India through Commissioner of Custom

 (iv) India Overseas Bank 8.0 of amount INR 9.57 Cr for Providers of India through Commissioner of Custom

 3. The amount not admitted includes the amount Limited by Bank of Bank Guarant Special Bank and South Indian Bank against their exposures in ICCL. Based on a perusal of the ICCL Admission Order and the aforesaid findings made therein, we note that the horbite INCLT has the Bank of Indian Bank against their exposures in ICCL. Based on a perusal of the ICCL Admission Order and the aforesaid findings made therein, we note that the Horbite INCLT has the Bank of Indian Bank against their exposures in ICCL. Based on a perusal of the ICCL Admission Order and the admitted by the leader in the corporate insolvency resolution process of JAL against the debt of ICCL.

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- 4. JAL had pledged 28 09 66 000 shares 74 of share capital of BJCL) held by JAL in BJCL in favour of Yes Bank Limited, which exposure of Yes Bank Limited was assigned by it to Asset Care Reconstruction Enterprise Limited (* ACRE has invoked the said pledge over the shares JAL has challenged the invocation of the pledge in a suit before the Hon'ble Delhi High Cort, which currently remains sub judice
- 5. The claims have been admitted on provisional basis and status of claims is subject to further revision on the basis of verification of any additional documents/information asand when received